

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 10.10.2018 (Wednesday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 11 of 2018	Sangeeta Maheshwari Vs. Prem Sagar Agricultural Pvt. Ltd. & 5 Ors.	Bikash Mohanty P. Vikram K. Datta	Pranjal Buch Rajeev Kumar Mahesh Agarwal

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 394 of 2017	AAR KAY Chemicals Pvt. Ltd. & Ors. Vs. A.P. Refinery Pvt. Ltd. & Ors. With	Tushita Ghosh	Arnav Kumar
3.	Comp. App. (AT) No. 55 of 2018	A. P. Refinery Pvt. Ltd. & Ors. Vs. AAR KAY Chemicals Pvt. Ltd. & Ors.	Arnav Kumar	Shailesh Suman
4.	Comp. App. (AT) No. 02 of 2018	Arun Kumar Goyal & Anr. Vs. AAR KAY Chemicals Pvt. Ltd. & Ors.	Arnav Kumar	Tushita Ghosh Anuriddha Choudhury Shubhi Sharma Kamna Singh (R-2 to 9, 15 & 16)

For Admission (After Notice)

5.	Comp. App. (AT) No. 20 of 2018	M/s. Hyderabad Pollution Controls Ltd. & Ors. Vs. S. Radhakrishnan & Anr.	Saurabh Jain	S.V. Rama Krishna
6.	Contempt Case (AT) No. 12 of 2018 in Comp. App. (AT) No. 179 of 2018	Sridhar Matlaparthi & Anr. Vs. D. Hymavathi Reddy & Anr.	Vanita Bhargava	Sridhar
7.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. & Ors. Vs. IDIO Construction & Industries (India) Ltd. & Ors.	Nilanjan Chatterjee	Shankar Dayal Singh-R16
8.	Comp. App (AT) No. 321 of 2018	C.J. Mathew Vs. Greendot Hotels & Resorts (India) Pvt. Ltd. & Ors.	Anirudh Wadhwa	

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K. Datta
9/10/2018

[Signature]
By Order
9.10.18
Joint Registrar